Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016										
Name of the corporate debtor: Anish Trading and Mercantile Private Limited; Date of commencement of Liquidation: 10-02-2022; List of creditors as on: 18-05-2022										
Sr No	Category of Stakeholders	Summary of Claims Received		Summary of Claims Admitted		Amount of	Amount of	Amount of claims	Details in	Remarks, if
		No of Claims	Amount	No of Claims	Amount	contingent	claims rejected	under verification	Annexure	any
						claims				
1	Unpaid insolvency resolution process costs				-				-	-
2	Liquidation costs incurred till date				-				-	-
3	Secured financial creditors	-	-	-	-	-	-	-	-	-
4	Unsecured financial creditors	-	-	-	-	-	-	-	-	-
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	-	-
6	Operational creditors (Employees)	-	-	-	-	-	-	-	-	-
7	Operational creditors (Government Dues)	-	-	-	-	-	-	-	-	-
8	Operational creditors (other than Workmen, Employees and	1	40,04,174	1	40,04,174	-	-	-	Annexure 1	NA
	Government Dues)									
9	Other stakeholders, if any (other than financial creditors and	-	-	-	-	-	-	-	-	-
	operational creditors)									
	Total	1	40,04,174	1	40,04,174	-	-	-		-

Sd/-

Mr. Anil Kashi Drolia Liquidator of M/s. Anish Trading and Mercantile Private Limited IBBI Registration no.: IBBI/IPA001/IP-P-02327/2020-2021/13482